

who have diffuse coronary artery disease, and (3) those patients who were operated in the past, but vascular grafts have blocked. Such patients stand to gain a lot by this new procedure.

#### Strike by Resident Doctors

6042. SHRI ANANTRAO DESHMUKH :  
SHRI A. INDARAKARAN REDDY :  
SHRI RAJNATH SONKAR SHASTRI :

Will the PRIME MINISTER be pleased to state :

(a) whether the recruitment of temporary Doctors helped in maintaining the normal hospital services at AIIMS, New Delhi during the strike by Resident Doctors;

(b) if so, the number of temporary doctors recruited;

(c) whether the Government have taken any decision on banning the strike of Doctors;

(d) if so, the details thereof;

(e) whether the Delhi High Court is also going into the legality of Resident Doctors Strike; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) :  
(a) and (b). During the strike by Resident Doctors in AIIMS, no temporary doctors were recruited.

(c) No, Sir.

(d) Does not arise.

(e) and (f). A public interest writ petition has been filed in Delhi High Court. The case has been admitted for regular hearing by the Court for going into the legality of the strike by the Resident Doctors.

#### Land Acquisition by Army in Sikkim

6043. SHRIMATI DIL KUMARI BHANDARI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have acquired public and private land for the use of army in Sikkim;

(b) if so, the area of such land, location and status of the land acquired;

(c) whether compensation has been paid for the land so acquired;

(d) if so, the amount thereof;

(e) whether the ownership of the land has also been varified before acquiring of the land; and

(f) if so, the details of the owners of the land so acquired?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) Yes, Sir.

(b) to (f). Statement is attached.

(e) Ownership of the land is varified by the Collector/Land Acquisition officer who has to disburse the compensation for the acquired land.

#### STATEMENT

Location	Area in Acres/ Status	Amount of Compen- sation Paid	Name of the Owners
1	2	3	4
Rhenock	42.85 (Pvt)	Rs. 3,73,497.06	K. Wangdi, Rapdon Bhutia, Dawa Ringsing Bhutia, Jigtoe, Khituk, Harda Bdr. Tanang, Pintso Wangyal, Chandra Bir Pradhan, Bir Bahadur, Akal Bahadur, Harka Bahadur Pradhan, Karbir Pradhan, Bhudiman Pradhan, Nandlal Pradhan, Dhan Bahadur Pradhan, Promba Lepcha, Dawa Tashi, Smt. Harimaya, Harka Bahadur Gurung, Smt. Indira Devi, Sri Dodo Lopcha, R.S.S. Dadul, Dilli Bhadur, H. Bahadur, Smt. Harimaya, Philuk Bhutia, Rinchan, P. Kumar Pradhan, Smt. Indira Devi, Doly Lopcha. Pasang Tshoring, Dhanpati Bhawan, Dhan Bahadur Tamang, Thenlay Lopcha, Ganga Ram & Prabhu Narayan.
-do-	22.71 (Pvt)	Rs. 2,48,723.98	Dow Tashi, R.S. Sonam, Dahdul Kazi Pasang, Tsoing, Nima Tsoing, Riba Lepcha, Thinlay Lepcha, Bachu Lepcha, Tanya Lepcha, Du Du Lepcha, Yozgom Lepcha & Smt. Jamuna.
-do-	6.27 (Pvt)	Rs. 68,544.96	Prem Bahadur, Bhudiman, Ganga Narayan, Kharka Bahadur, Kaziman Hewar, Surya Mandhan Chhotri, Kaziman Akal Bahadur, Bhakta Bahadur, Loknath, Indralal,